

IN THE HIGH COURT OF JHARKHAND AT RANCHI

(Civil Appellate Jurisdiction)

S.A. No. 477 of 2017

Krishna Devi @ Prema Devi Sharma Appellant

Versus

Vijay Sharma & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)

For the Appellant : Mr. Sushavan Bhowmik, Advocate
For the Respondents :

04/Dated: 29/06/2020.

As prayed by learned counsel for the appellant, Mr. Sushavan Bhowmik
four weeks time is granted to remove all the defects.

Let the case be listed after four weeks.

(Kailash Prasad Deo, J.)

sandeep/R.S-